

HIGH COURT OF ANDHRA PRADESH::AMARAVATI

ABSTRACT

SENIOR CIVIL JUDGE - Promotion, Transfer and Posting of Senior Civil Judge - ORDERS - ISSUED.

ROC.NO.513/2022-B.SPL.

NOTIFICATION NO.706-B.SPL.

DATED:13.10.2022.

READ:

1. High Court's Notification No.534-B.Spl., dated 06.08.2021.
2. High Court's Notification No.541-B.Spl., dated 13.07.2022.
3. High Court's Official Memorandum in Roc.No.380/2022-Vigilance Cell, dated 17.09.2022.
4. High Court's Proceedings Roc.No.589/2021-BSpl, dated 01.10.2022.

The High Court made the following Promotion, Transfer and Posting of Senior Civil Judge:-

Smt. B.Baby Rani, Junior Civil Judge, Vuyyuru, Krishna District, who has been promoted as Senior Civil Judge for the year 2021, is transferred and posted as Senior Civil Judge, Srikalahasthi, Chittoor District (post kept vacant).

- i) Smt. B.Baby Rani, shall handover charge of her post to the Principal Junior Civil Judge, Gudiwada, Krishna District and proceed to her new station. She shall take charge of her post from Principal Senior Civil Judge, Tirupati, Chittoor District.
- ii) The Principal Junior Civil Judge, Gudiwada, Krishna District, will be in full additional charge of the post of Junior Civil Judge, Yuyyuru, until further orders.

NOTE: The Order placed in the High Court's Website <http://hc.ap.nic.in> and the downloaded copy from the web site is valid for relieving and joining duty.

Sarith
13.10.22
REGISTRAR (VIGILANCE)

To

1. The officer and Incharge officer concerned.
2. The Principal Secretary to Hon'ble the Chief Justice and Personal Secretaries to Hon'ble Judges (for placing before their Lordships kind perusal).

3. The Registrar General and Other Registrars, High Court of Andhra Pradesh.
4. The Registrar, I.T-cum-Central Project Coordinator, High Court of Andhra Pradesh (with a request to direct the concerned to upload the proceedings in the High Court's Website)
5. The Secretary to Government, Law (L.A & J - SC.F), Department, Government of Andhra Pradesh, Amaravathi.
6. The Member Secretary, Andhra Pradesh State Legal Services Authority, Amaravathi.
7. The Secretary, Andhra Pradesh High Court Legal Services Committee, Amaravathi.
8. The Principal District Judge, Krishna at Machilipatnam and Chittoor.
9. The Junior Civil Judge, Vuyyuru, Krishna District
10. The Prl. Junior Civil Judge, Gudiwada, Krishna District
11. The Senior Civil Judge, Srikalahasthi, Chittoor District
12. The Principal Senior Civil Judge, Tirupati, Chittoor District
13. The District Treasury Officer, Krishna at Machilipatnam and Chittoor.
14. The Sub Treasury Officer, Vuyyuru and Gudiwada (Krishna District); Srikalahasthi and Tirupati (Chittoor District).
15. The Pay and Accounts Officer, Ibrahimpatnam, Vijayawada, Krishna District.
16. **THE SECTION OFFICERS:-**
(a) B.Section, (b) D.II Section, (c) Vigilance Cell, (d) E.Section (e) Work Review Cell, (f) O.P. Cell, (g) D.Budget, (h) Enquiry Cell (i) Computer Section, (j) Special Officers Section, High Court of Andhra Pradesh, Amaravati.